

**2012**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

No.1031-R(JS)

Dated, the 29<sup>th</sup> March, 2012

It is hereby notified for general information that twelve (12) vacancies are existing in the Fast Track Courts of West Bengal and will be filled up by way of ad hoc-promotion through selection on merit-cum-seniority basis from amongst the eligible officers of the West Bengal Judicial Service in the cadre of Civil Judge (Senior Division)/CJM/ACJM.

The process of selection will be started on receipt of necessary order from the Government of West Bengal, sanctioning further retention of the Fast Track Courts in West Bengal w.e.f. 01.04.2012.

Further information in this regard will follow accordingly in the Hon'ble Court's website-[www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

Sd/- Ishan Chandra Das  
Registrar (Judicial Service)  
High Court, Appellate Side  
29.03.2012